

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.†1279  
ANSWERED ON 07.12.2015**

**PROPOSALS FOR DEVELOPMENT OF TOURISM**

**†1279. SHRIMATI JYOTI DHURVE:  
SHRI ARJUN LAL MEENA:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has received proposals from various State Governments for development of tourism to boost tourism in their respective States;**
- (b) if so, the details thereof and the status of the proposals, State-wise;**
- (c) the funds allocated by the Government in this regard during the last three years, project-wise and State-wise;**
- (d) whether the Government has developed any mechanism to ensure proper and timely utilization of funds by the State Governments and if so, the details thereof; and**
- (e) whether Public-Private-Participation model has been adopted for the development of tourism and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(DR. MAHESH SHARMA)**

**(a) to (d): The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for various tourism projects in consultation with them subject to availability of funds, inter-se priority, liquidation of pending utilization certificates against the funds released earlier and adherence to the scheme guidelines.**

**The Ministry of Tourism monitors the physical progress of the projects through field inspections by the officers of the Ministry, and**

**periodical review meetings with the State Government/Union Territory Administration officers.**

**The State/UT-wise details/status of the projects sanctioned during the last three years is given at Annexure.**

**(e): The Ministry of Tourism has a scheme of Assistance for Large Revenue Generating (LRG) Projects which provides for Public Private Participation for development of tourism infrastructure. The new schemes launched by MOT in 2014-15 namely Swadesh Darshan and PRASAD also provide for suitable public private partnership.**

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**ANNEXURE****STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.†1279 ANSWERED ON 07.12.2015 REGARDING PROPOSALS FOR DEVELOPMENT OF TOURISM.****2012-2013****(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised	Status	
					Ongoing	Completed
1.	Andhra Pradesh	4	6278.73	2269.68	4	0
2.	Arunachal Pradesh	16	6612.50	2277.71	9	7
3.	Bihar	1	500.00	100.00	Dropped	
4.	Delhi	2	2461.91	935.98	1	1
5.	Goa	2	50.00	50.00	0	2
6.	Gujarat	1	486.75	0.00	1	0
7.	Himachal Pradesh	11	3029.88	2433.81	5	6
8.	Jammu & Kashmir	25	11260.00	2846.40	23	2
9.	Jharkhand	2	4885.71	555.70	2	0
10.	Kerala	6	7826.53	2243.96	5	1
11.	Maharashtra	5	7914.79	1129.23	4	1
12.	Manipur	7	3595.62	360.86	6	1
13.	Meghalaya	1	17.94	17.94	0	1
14.	Mizoram	3	49.15	49.15	0	3
15.	Madhya Pradesh	20	20989.75	10579.90	17	3
16.	Nagaland	11	4556.66	1544.33	8	3
17.	Odisha	2	61.30	61.30	0	2
18.	Punjab	2	50.00	50.00	0	2
19.	Sikkim	13	7020.18	1856.85	13	0
20.	Tamil Nadu	2	2041.97	243.84	2	0
21.	Telangana	5	4191.34	2690.41	4	1
22.	Uttar Pradesh	12	3486.15	1768.78	11	1
23.	Uttarakhand	2	1297.47	1057.97	1	1
24.	West Bengal	3	4694.46	0.00	3	0
	<b>Total</b>	<b>158</b>	<b>103358.79</b>	<b>35123.80</b>	<b>119</b>	<b>38</b>

**2013-2014****(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised	Status	
					Ongoing	Completed
1.	Andhra Pradesh	14	4532.02	0.00	14	0
	Combined Projects for Andhra Pradesh & Telangana	1	4588.80	0.00	1	0
2.	Arunachal Pradesh	11	7473.64	0.00	9	2
3.	Bihar	14	11109.85	1585.83	11	3
4.	Delhi	2	5768.98	0.00	2	0
5.	Haryana	8	1487.25	75.00	5	3
6.	Himachal Pradesh	1	3371.52	0.00	1	0
7.	Jammu & Kashmir	15	7618.54	263.65	13	2

8.	Jharkhand	1	500.00	0.00	1	0
9.	Kerala	10	4065.63	0.00	10	0
10.	Karnataka	8	3228.71	0.00	8	0
11.	Maharashtra	6	6795.18	372.50	6	0
12.	Manipur	8	7234.84	436.71	6	2
13.	Meghalaya	3	46.90	0.00	3	0
14.	Mizoram	10	4711.16	40.00	8	2
15.	Madhya Pradesh	9	10021.29	2629.17	7	2
16.	Nagaland	11	5222.01	667.83	8	3
17.	Odisha	12	6543.08	0.00	9	3
18.	Puducherry	1	4848.16	0.00	1	0
19.	Punjab	2	1038.86	0.00	2	0
20.	Rajasthan	10	5174.71	90.63	10	0
21.	Sikkim	14	10485.00	35.00	14	0
22.	Telangana	8	3370.07	0.00	8	0
23.	Uttar Pradesh	26	13071.32	1038.55	24	2
24.	Uttarakhand	29	21772.67	1275.24	29	0
	<b>Total</b>	<b>234</b>	<b>154080.19</b>	<b>8510.11</b>	<b>210</b>	<b>24</b>

**2014-15**

**(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amount Sanctioned	Amt. Utilised	Status	
					Ongoing	Remarks
1.	Andhra Pradesh	11	9515.53	0.00	11	Out of 88 projects, 3 projects of Fairs and Festivals one each of Mizoram, Chhattisgarh and Punjab have been completed.
2.	Arunachal Pradesh	8	8455.35	0.00	8	
3.	Assam	3	3568.11	0.00	3	
4.	Bihar	3	4220.47	0.00	3	
5.	Chhattisgarh	5	990.13	50.00	5	
6.	Daman & Diu	1	775.54	0.00	1	
7.	Goa	1	879.04	0.00	1	
8.	Haryana	3	121.66	0.00	3	
9.	Jammu & Kashmir	2	732.50	0.00	2	
10.	Karnataka	1	5000.00	0.00	1	
11.	Manipur	7	14752.51	0.00	7	
12.	Mizoram	3	4879.69	25.00	3	
13.	Madhya Pradesh	5	3690.54	0.00	5	
14.	Nagaland	10	5980.20	0.00	10	
15.	Odisha	3	6488.34	0.00	3	
16.	Punjab	3	4831.98	30.00	3	
17.	Rajasthan	2	149.93	0.00	2	
18.	Sikkim	8	5200.00	0.00	8	
19.	Telangana	4	504.36	0.00	4	
20.	Uttar Pradesh	4	3368.05	0.00	4	
21.	Uttarakhand	1	391.69	0.00	1	
	<b>GRAND TOTAL</b>	<b>88</b>	<b>84495.62</b>	<b>105.00</b>	<b>88</b>	

**Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.**

**The list of projects sanctioned under Swadesh Darshan during 2014-15**

**(Rs. in Crore)**

Sl. No.	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned	Status
1.	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	2014-15	69.83	Ongoing
2.	North-East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila-Tawang in Arunachal Pradesh	2014-15	50.00	Ongoing
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014-15	33.17	Ongoing
	<b>Total</b>				<b>153.00</b>	

**The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15.**

**(Rs. in Crore)**

Sl. No.	Name of the State & project	Year	Amount Sanctioned	Status
	<b>BIHAR</b>			
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29	Ongoing
	<b>UTTAR PRADESH</b>			
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93	Ongoing
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36	Ongoing
	<b>ODISHA</b>			
4.	Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00	Ongoing
	<b>Grand Total</b>		<b>78.58</b>	

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